

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART-I, SECTION—I]

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 57 (RE-2008) / 2004-2009
NEW DELHI, DATED THE 01 AUGUST, 2008

S.O. (E) In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby informs all concerned that the All Industry Rate of Deemed export Drawback for both HSD and Furnace Oil is Rs.“NIL” per MT, supplied by Domestic Oil Companies to EOU/SEZ Units under various schemes under Chapters 4, 6, 7 and 8 of the Foreign Trade Policy, with effect from 24.6.2008 and until further orders.

2. This issues in public interest.

Sd/-

(R. S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No.15/AM08-09/DBK Cell)

£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉâ |ÉBÉEÉ¶ÉxÉÉlÉÇ

£ÉÉ®iÉ °É®BÉEÉ®
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉäÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 57 (+ÉÉ®.<Ç-2008)/2004-2009
xÉ<Ç ÉÊnããÉÉÒ, ÉÊnxÉÉÆBÉE& 1 +ÉMÉ°iÉ, 2008

°ÉÉÆ.+ÉÉ. (+É) ÉÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-2009 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ
¶ÉÉÊBÉDiÉªÉÉâ BÉEÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ®, AiÉnÂuÉ®É, °É£ÉÉÒ
°Éà∞ÉÆÉÊvÉiÉÉâ BÉEÉä °ÉÝÉÊSÉiÉ BÉE®iÉä cé ÉÊBÉE 24-6-2008 +ÉÉè® +ÉMÉäÉä +ÉÉnä¶ÉÉâ iÉBÉE, ÉÊ
´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ BÉEä +ÉvªÉÉªÉ 4,6,7 +ÉÉè® 8 BÉEä iÉciÉ ÉÊ´ÉÉÊ£ÉxxÉ °BÉEÉÒàÉÉâ BÉEä
+ÉxiÉMÉÇiÉ ÉÊxÉªÉÉÇiÉÉäxàÉÖJÉ ABÉEBÉE/ÉÊ´É¶ÉäPÉ +ÉÉÉlÉBÉE FÉäjÉ BÉEÉä PÉ®ããÉÝ iÉäãÉ
BÉEà{ÉÉÊxÉªÉÉâ uÉ®É +ÉÉ{ÉÝÉlÉiÉ cÉ<Ç °{ÉÉÒb bÉÒVÉãÉ +ÉÉè® {ÉExÉæ°É iÉäãÉ, nÉäxÉÉâ BÉEä
ÉÊãÉA, àÉÉxªÉ ÉÊxÉªÉÉÇiÉ ¶ÉÖãBÉE ´ÉÉ{É°ÉÉÒ BÉEÉÒ +ÉÉÊJÉãÉ =tÉÉäMÉ n® |ÉÉÊiÉ àÉÉÒ.]xÉ ¶ÉÝxªÉ cè*

2. <°Éä ãÉÉäBÉEÉÊciÉ àÉâ VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè *

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)

àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ® A´ÉÆ
{ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉÉÉ.°ÉÆ. 15/AAàÉ08-09/bÉÒϣÉÉÒBÉEä °ÉääÉ °Éä VÉÉ®ÉÒ)